

Shifting of Telecom Factory, Calcutta

6633. SHRI M.V. CHANDRA SHEKHARA MURTHY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to shift the existing factory premises of Telecom Factory at Calcutta;

(b) whether new site has been selected and if so, the estimated cost of further investment on construction etc.;

(c) whether there has been any representation regarding any pollution from the present factory premises;

(d) whether any efforts has been made to check air-pollution, if any in the existing set up of the Telecom Factory at Calcutta;

(e) if so, the details thereof; and

(f) the action proposed to avoid fresh expenditure on shifting?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir. only a part of the factory is proposed to be shifted.

(b) Yes, Sir. The new site has been selected at Gopalpore, Calcutta. The estimated cost of construction etc. is Rs. 6,09,80,000/-.

(c) Yes, Sir. A notice was received from West Bengal Pollution Central Board in July, 1985 to obtain their consent for discharge of effluents from the existing factory in accordance with the "Water (Prevention and Control of Pollution) Act 1974".

(d) Yes, Sir.

(e) On the basis of advice rendered by an export agency approved by West Bengal Pollution Control Board, certain pollution control equipment have been procured and are under installation at present.

(f) Telecom Factory at the existing site at Calcutta was set up in 1855. At that time, the factory areas was outside the residential limits. In course of time, the factory area, has come with Inner City Zone on account of expansion of city. it si, therefore, essential to shift the pollution prone manufacturing processes to an alternative site and as such only a part of the factory is being shifted to Gopalpore, a suburb of Calcutta. Thus, the fresh expenditure on shifting is unavoidable.

Import of component and Spares for Building up of Vessels by H.S.L.

6634. SHRI V. SREENIVASA PRASAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Hindustan Shipyard Limited, Vishakhapatnam has increased import of component and spares during the year 1988-89 and 1989-90 compared to previous two years, for building up different vessels;

(b) if so, the details of items of imports made by the HSL from each country and expenditure incurred for the procurement of these items during 1988-89 and 1989-90; and

(c) the details of proposed import of such items for the year 1990-91 including fire protection door?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) No, Sir. The position is stated below: